

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes

SHRI P.V.G. RAJU (Bobbili) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 15th April, 1983 and 2nd May, 1983.

COMMITTEE ON PETITIONS

Thirteenth Report

SHRI R.L. BHATIA (Amritsar) : Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Petitions.

BUSINESS OF HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : With your permission, Sir, I rise to announce that Government Business in this House on 9th and 10th May, 1983 will consist of :—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion under Rule 193 on the statement made by the Minister of Home Affairs regarding Punjab on Monday, the 9th May, 1983 at 4 P.M.

12.05 Hrs.

(Interruptions)

PROF. RUP CHAND PAL (Hooghly) : Tripura...

MR. SPEAKER : I have already allowed about two or three days back. I think Mr. Bahuguna or somebody else has done it.

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : What has happened to my Adjournment Motion? Prof. Madhu Dandavate was telling 'Friday' and that frightened me. Prof. Madhu

Dandavate's 'Friday' frightened me. What about my Adjournment Motion?

MR. SPEAKER : Rejected. Not admitted.

SHRI SATYASADHAN CHAKRABORTY : About floods in Tripura...

PROF. MADHU DANDAVATE (Rajapur) : How can there be Adjournment Motion.

SHRI SATYASADHAN CHAKRABORTY : He said 'No Adjournment Motion on Friday' and I got frightened. He is a senior Member.. (Interruptions) What has happened to my Adjournment Motion? There are devastating floods in Tripura and many people and heads of cattle have died...

MR. SPEAKER : State Government...

SHRI SATYASADHAN CHAKRABORTY : 'Flood' is not a State subject. It is caused by nature. What is the reaction of the Centre? The Chief Minister has sent a telegram to the Central Government.

(Interruptions)

MR. SPEAKER : No Adjournment Motion has been allowed.

(Interruptions)

श्री जगपाल सिंह (हरिद्वार) : अध्यक्ष महोदय, मैंने एडजर्नमेंट मोशन दिया है कि पाकिस्तान में युवकों को सिख के रूप में वेश-भूषा पहनाकर ट्रेनिंग दी जा रही है। मैं आपके माध्यम से कहना चाहता हूँ कि भारत सरकार को पाकिस्तान सरकार से प्रोटेस्ट करना चाहिए।... (व्यवधान)...

अध्यक्ष महोदय : मैंने एलाउ नहीं किया। जानकारी प्राप्त करने के बाद देखूंगा।

(व्यवधान)

अध्यक्ष महोदय : कोई चीज जो जोरदार होती है, तो उसकी एन्क्वायरी की जाती है। लाजमी तौर पर की जाती है। जब आपका नोटिस आया था, उसी वक्त एन्क्वायरी कराई है।

(व्यवधान)